NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.708/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name of the Company		Dipco Estates Pvt.LtdVs- Avani Projects & Infrastructure Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAL, 140

finant,

811/2019

1. Adv. Anieudha Milra Carparata 2. Adv. Sanhet Sarangi Sebtar

Sald Sag 8/1/18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor has sought leave of the court for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 7 days with a copy in advance to the opposite party.

List it on 15/01/2018 for admission.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)